

LOK SABHA DEBATES

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LOK SABHA

Tuesday, April 3, 1973/Chaitra 13,
1895 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Assessment regarding working of Sindri Fertilizer Plant

*583 SHRI MUKHTIAR SINGH
MALIK:

SHRI BIRENDER SINGH RAO:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether any assessment has been made by Government regarding the working of the Sindri Unit of Fertilizer Corporation during the last three years;

(b) if so, the nature of irregularities found in its working; and

(c) the steps taken or proposed to be taken to improve the working of this Unit?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BOROOAH): (a) to (c). The working of the Sindri unit has been reviewed from time to time and appropriate remedial measures have been taken or are being taken to improve its performance. Detailed information in this regard is given in the statement laid on the Table of the Sabha.

Statement

(a) to (c). The performance of the Sindri Unit in the last three years in

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terms of production and financial results is given below:—

The attainable capacity of the unit was assessed in 1964 as 99,000 tonnes of Nitrogen per annum. In May, 1972, a Technical Committee appointed by the Board of the Corporation assessed that the attainable capacity during the next five years cannot be expected to be more than 75—80 thousand tonnes of Nitrogen per year.

The production during the last three years was as under:—

1970-71	1971-72	1972-73
84.50	74.00	65.0
		(likely)

The unit made a cumulative profit of about Rs. 16 crores upto the end of 1967-68. The unit has been incurring losses during the last three years as under:—

1969-70	(Rs. in lakhs)
1970-71	25.76
1971-72	157.95
	346.97

The reasons for the losses have been identified. These are rise in prices of raw materials, loss of production due to rapid deterioration of plant and machinery and the poor condition of coke-oven batteries all of which are to be expected in an aging plant; rise in freight rates additional electricity duty, increased maintenance cost due to the age of the plants and higher consumption of raw materials like gypsum and coal due to their poor quality.

Several measures, both short-term and long-term, have been or are being taken to improve the economics of working of this plant through increased production. Apart from repairs and renovations to different sections of

this old plant, a scheme is already under implementation for manufacture of triple superphosphate at Sindri. This would eliminate dependence on natural gypsum, the quality and supplies of which are presenting difficulty and also ensure regular supply of by-product gypsum for production of ammonium sulphate. The expenditure incurred on this scheme would be about Rs. 35 crores in addition to expenditure on renovation referred to above.

Since these measures cannot by themselves be expected to improve the economics of working of this plant beyond a certain point, a large scale expansion and modernisation is also contemplated. The scheme which would increase the capacity for production of nitrogen from about 90,000 tonnes per annum to about 2,55,000 tonnes per annum would be based on heavy petroleum fractions as the feedstock in lieu of Coke/Coke oven gas being presently used as feedstock at Sindri. This scheme is estimated to cost about Rs. 96 crores.

SHRI MUKHTIAR SINGH MALIK: Sir, the hon. Minister has given in his statement so many reasons for the losses occurring in the plant at Sindri. I would like to point out that besides these reasons, according to my information, the plant has suffered because of the power politics played by The Managing Director Mr. Chakravarty. I would like to know from the hon. Minister whether the General Manager Shri R. K. Ghosh, appealed to the Hon. Minister for his confirmation as the Managing Director, Mr. K. R. Chakravarty, is not confirming him in spite of the fact that he was approved as the General Manager by the Bureau of Public Enterprises and he has offered to quit the PCEI rather than to face humiliation at the hands of Mr. Chakravarty. I would like to know whether this is a fact... (Interruptions). Whether the former G. M., Shri Ghosh, was beaten by the hired goondas of the Managing Director?

As I have already submitted, besides the reason given by the hon. Minister, some power politics was being played

by the Managing Director, Shri Chakravarty.

MR. SPEAKER: I think the gentleman is not here. You cannot bring in his name. You can mention his designation.

SHRI MUKHTIAR SINGH MALIK: My question is—I am not mentioning his name—whether the former G.M. Shri Khanna was beaten by the hired goondas of the Managing Director? When these people were suspended by the Personnel Manager, the Managing Director reinstated them while Mr. Khanna was asked to proceed on leave.

MR. SPEAKER: Is it a part of the assessment?

SHRI MUKHTIAR SINGH MALIK: This is mainly due to the power politics being played by the Managing Director.

SHRI D. K. BOROOAH: That is not our assessment?

MR. SPEAKER. His question was very categorical. He referred to the General Manager and your reply should also be categorical.

SHRI D. K. BOROOAH: Therefore, I said that that was no tiny assessment.

श्री बिरेन्द्र सिंह राव : स्पीकर महोदय, मैं मिनिस्टर साहब से दर्याप्त करना चाहता हूँ कि पिछले सालों में इस्टाब्लिशमेंट की कितना परसेंट इस फ़ैक्ट्री में काम होता रहा? क्या यह सच है कि पिछले चन्द सालों में यके बाद दीगरे कई जनरल मैनेजर तबदील हुए, और क्या यह सच है कि जो इस फ़ैक्ट्री के प्रन्दर नुकसान होता रहा वह प्लांट के पुराने होने की वजह से नहीं बल्कि मैनेजीरियल काराकी की वजह से होता था?

क्या यह सच है कि पिछले कितनों राज्य सभा में कुछ मेम्बर्स जाफ़ पार्लियामेंट की तरफ़ से मैनेजिंग डायरेक्टर के खिलाफ़ यह इल्जामाल लगाये गये कि इस इन्डियाइजर प्लांट में मैनेजिंग डायरेक्टर कर्फ़ान कैला रहा है, बच्चे बच्चे कार्मियों को निकाल रहा है और कुछ पोलिटीसियन्स को वहाँ से नफ़ा मिलता है? और अगर यह इल्जाम

लगाये गये तो उस के मुतल्लिक सरकार मे क्या कदम उठाये और क्या सरकार इस बारे में सी० बी० आई० की इनक्वायरी कराने के लिए तैयार है ?

SHRI D. K. BOROOAH: The percentage of the installed capacity is rather on the low side. I shall give you the exact figures. It is 65 per cent of the installed capacity which is rather low for a fertiliser factory; it should be at least 80 per cent. In his second question he asked about certain charges made by the hon. Members of the Rajya Sabha against the Managing Director. If you will remember this was explained the other day also; all these are being looked into by the department. He has been asked for his explanation and I am told that he has just submitted his explanation and that is being processed and as soon as we come to some conclusion about it we shall do the needful.

श्री चन्द्र शंभानी : चेयरमैन और मैनेजिंग डायरेक्टर श्री के० आर० चक्रवर्ती ने सी० बी० आई० की इनक्वायरी में बचने के लिए क्या आपको इन्तीफा दे दिया है और अगर दे दिया है तो क्या उसको स्वीकार कर लिया गया है ? क्या यह भी सत्य है जो चार्जिज श्री चक्रवर्ती के उपर लगाए गए हैं उनके रिकार्ड वह जमा रहे हैं, उनको नष्ट कर रहे हैं और यदि हा तो क्या ऐसे ब्यानिन पर देशद्रोह का मुकदमा नहीं चलना चाहिए ?

श्री बेबकान्त बरुआ हम एक० सी० आई० का रिफार्गेनाइजेशन करना चाहते हैं। इसके बारे में मैंने राज्य सभा में एलान भी किया था। उसी के मुताबिक उन्होंने अपना इन्तीफा भेजा है लेकिन हम ने अभी तक उसको ग्रहण नहीं किया है।

श्री मुहम्मद अमीनुर्रहमान : जो स्टेटमेंट किया गया है इसकी दो साइडें

में आपकी इजाजत से पढ़ना चाहता हूँ। इस में लिखा है कि प्रोडक्शन टारगेट 99,000 टन था। लेकिन 1970-71 में वह 84.50 टन दिखाया गया है, 1971-72 में वह घट कर 74 टन रह गया और 1972-73 में 65 टन रह गया। एस्टीमेटेड लीम का भी विवरण हम में दिया हुआ है। 1969-70 में 25.76 लाख था, 1970-71 में 157.95 लाख और 1971-72 में वह 346.97 लाख हो गया। अगर कल पुर्जे खराब थे और टारगेट प्रोडक्शन नहीं दे सकने दे तो 1964 के बाद क्या कभी जनरल मैनेजर ने मिनिस्ट्री को रिपोर्ट भेजी कि पुर्जे या मशीनरीज खराब हो गए हैं, कल कारखाने खराब हो गए हैं और ये टारगेट प्रोडक्शन नहीं दे रहे हैं और इनके मुद्धार के लिए कुछ किया जाना चाहिए ? 1964 से ले कर 1973 तक क्या कभी भी ऐसी कोई रिविजिशन उनकी तरफ से आई और अगर आई तो मिनिस्ट्री ने उस पर क्या कार्यवाही की ?

श्री बेबकान्त बरुआ इसके बारे में दो तीन बार जाच हो चुकी है। एक वूनियाद पर कुछ मिद्दालत ले लिया गया है। 35 करोड़ रुपया इसकी इम्प्रूवमेंट के लिए और पूरा नया बनाने के लिए रखा गया है और उसकी एक स्कीम भी बन गई है। अभी पुरानी मशीनरी है। जिपमम जो राजस्थान में आना था उसकी क्वालिटी में भी खराबी हुई है। इसलिए पूरा रिवरनिंग करने के लिए एक मिद्दालत तय किया गया है और काम शुरू कर दिया गया है।

श्री राम नारायण शर्मा : तीन वर्षों का जो विवरण दिया गया है इन तीन वर्षों में जनरल मैनेजर कौन थे और क्या इस बीच स्थायी जनरल मैनेजर की व्यवस्था की गई थी जब से स्थायी जनरल मैनेजर को वहां से हटाया गया ?

मंत्री जी ने बताया है कि इसकी एक्स-पैशन के लिए स्कीम बन रही है हैवी पेट्रोलियम के बेसिस पर। अब तक कोयले का बेसिस था। इसके लिए बरीनी में काम हो रहा है। इससे उठता हुआ प्रश्न एक और था। 1972 में एक टीम ने एग्सेसमेंट किया था। उनमें कहा था कि 80 परसेंट कैपेसिटी का प्रोडक्शन होना चाहिए और प्रोडक्शन हुआ है 65 परसेंट। मैं जानना चाहता हूँ कि इन सब बीमारियों का इलाज क्या है ?

श्री बेंबकांत बहग्रा : यह सही है कि अभी तक वहाँ अमोनियम सल्फेट कोक ओवन गैस से बनता था। इसमें तबदीली करके हैवी पेट्रोलियम और फरनेम आयल से बनाने का सिद्धान्त तय किया गया है और फरनेस बरीनी से आने वाला है। माडर्नाइज्ड प्लांट जो ला रहे हैं उससे हम अभी 90,000 टन से बढ़ा कर 2,55,000 टन करना चाहते हैं और चाहते हैं कि वह वायुएबल यूनिट बने।

जो पहला सवाल सदस्य महोदय ने किया था कि इन तीन मालों में जनरल मैनेजर स्थायी थे या अस्थायी थे, मुझे उन के तजुबों से मालूम होता है कि स्थायी थे।

श्री राम नारायण शर्मा : जी नहीं, नहीं थे। कोई जनरल मैनेजर नहीं है। डिप्टी मैजिनरल नेजर एक्टिंग जनरल मैनेजर है।

SHRI G. VISWANATHAN: According to the statement, Government propose to spend about Rs. 131 crores on the Sindri Fertilizer Plant. Does this include machinery, renovation and replacement? In how many years this amount will be spent and when will you get the renovated plant?

SHRI D. K. BOROOAH: The implementation of the entire scheme is likely to take four years.

***SHRI KRISHNA CHANDRA HALDER:** Sir, the hon. Minister in his statement has given figures of production and losses which show that there has been a continuous fall in production and loss, increased since 1969-70 which is because of bad management. I would therefore like to know from the hon. Minister, what steps he proposes to take to overhaul the Board of Management to overcome this difficulty? Secondly whether he proposes to include the workers' representatives in the Board of Management so that the losses may be contained and the factory may start making profits.

***SHRI D. K. BOROOAH:** Mr. Speaker Sir, in reply to the hon. Member I would like to say that it cannot be accepted that the losses were only because of bad management. So far as workers' participation is concerned it is a desirable thing and I will keep the suggestion in view.

Shortage of Cooking Gas

***584. SHRI VEKARIA:**
SHRI ARVIND M. PATEL:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government are aware of the shortage of cooking gas in India and particularly in Gujarat State;

(b) if so, the reasons for the shortage; and

(c) the action taken by Government to solve the problem?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BOROOAH): (a) and (b). Even though the production of Liquefied Petroleum Gas (commonly known as cooking gas or LPG) has been in-